

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:647
ANSWERED ON:22.05.2012
FAIR PRICES FOR SUGARCANE
Panda Shri Prabodh;Rawat Shri Ashok Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the sugarcane farmers are getting fair and adequate remunerative prices from the sugar mills;
- (b) if so, the details thereof and if not, the reaction of the Government thereto indicating the number of complaints received in this regard during each of the last three years alongwith the corrective action taken in this regard;
- (c) whether the Government has received representations from the sugar industry to remove sugar from the Public Distribution System; and
- (d) if so, the details thereof and the reaction of the Government thereto alongwith the steps taken to protect the interest of sugarcane farmers and consumers?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO. 647 DUE FOR ANSWER ON 22.05.2012 IN THE LOK SABHA.

(a) & (b): The Sugarcane (Control) Order, 1966 provides for payment of an 'agreed price' by the sugar mill to the farmers, which necessarily has to be equal or higher than Fair and Remunerative Price (FRP) determined by the Central Government and can be fixed as mutually consented to between the farmers and the mills. State Governments of many sugar producing States are announcing State Advised Price (SAP), which is higher than FRP fixed by the Government of India. The Sugarcane (Control) Order, 1966, also contains necessary provisions for timely payment of cane price to sugarcane farmers for sugarcane supplied by them to sugar mills, and the powers for enforcing the provisions of the said Order relating to payment of cane price dues are delegated and vested with the State Governments who have the necessary field formations. The Central Government has received no complaint regarding the payment of cane price below FRP. There have been arrears from time to time, however.

(c): No, Madam.

(d): Does not arise.